

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 75/(MAH)/2014
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES: M/s. IL & FS Trust Co. Pvt. Ltd.
V/s.
M/s. Dunar Foods Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---------------------------|-----------------------|-----------|
| | Mr. Manvendra Kane | Advocate | <i>by</i> |
| | Mr. Rahul Kadamb | for | |
| | Ms. Chitra Sundar | Petitioners | |
| | c/o W.S. Kane & Co. | | |
| | Mr. Ameya Lokhale | Advocate | |
| | Mr. Akash Menon | for Respondent | <i>Q</i> |
| | Ms. Salomee Kulhaani | No. 5 | |
| | Mr. Manoj K. Singh | Advocates for | |
| | Mr. Nilavce Bandyopadhyay | Res. 1-4, 6-16, 20 | <i>Q</i> |
| | Miss. Janaka De | | |

: 2 :

TCP NO.75/397-398/NCLT/(MAH)/2014

Order

TCP No. 75/397-398/NCLT/MB/MAH/2014

Counsel on behalf of R1 to R4, R5 and R6 to R16 & R20 are present. At request of the parties, list this matter for hearing on 28.4.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)